

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3070
ANSWERED ON:19.08.2011
USER CHARGES IN AIIMS
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether All India Institute of Medical Sciences (AIIMS) has plans to introduce user charges for all facilities;
- (b) if so, whether the Government has already given its permission for charging user charges for all facilities including drugs and doctors charges;
- (c) if so, the reasons put forward by the AIIMS administration for raising these charges;
- (d) the quantum of increase compared to old charges;
- (e) whether the institute has been asked to provide the list of user charges including the manpower charges involved for all procedures;
- (f) if so, whether this move has been opposed by certain quarters; and
- (g) if so, the arguments forwarded for opposition?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (g) There is no proposal for introduction of user charges for all facilities at AIIMS. However, the Governing Body (GB) of AIIMS has approved the proposal that charges for various procedures performed on patients admitted to the private wards should be at par with the Central Government Health Scheme (CGHS) package rate and that the additional revenue so generated should be utilized to drive down the costs in general wards. This decision of the GB has yet not been implemented. There was some opposition to the decision of the GB on grounds that any hike in charges would adversely affect poor patients.